# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

### **LOK SABHA**

#### **STARRED QUESTION NO. 313**

## **TO BE ANSWERED ON 21.12.2015**

#### SCHOLARSHIP FOR CHILDREN OF LABOURERS

#### \*313. SHRI P. NAGARAJAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Union Government is implementing Social Security Schemes for unorganised labourers in the country, if so, the details thereof; and
- (b)whether the Government also proposes to introduce education scholarships for unorganised labourers' wards/children and if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) & (b): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PART (a) AND (b) OF THE LOK SABHA STARRED QUESTION NO. 313 FOR ANSWER ON 21.12.2015 BY SHRIP. NAGARAJAN REGARDING SCHOLARSHIP FOR CHILDREN OF LABOURERS.

- (a) The Government has enacted 'Unorganised Workers' Social Security Act, 2008' for the welfare of unorganised workers. The Act provides for formulation of suitable welfare schemes for unorganised workers on matters relating to: (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection and (iv) any other benefit as may be determined by the Central Government through the National Social Security Board. Various Social Security Schemes, formulated by the Government to provide social security cover to the unorganized workers, listed in the Schedule I of the Unorganised Workers' Social Security Act, 2008 are as under:
- i. Indira Gandhi National Old Age Pension Scheme. (Ministry of Rural Development)
- ii. National Family Benefit Scheme. (Ministry of Rural Development)
- iii. Janani Suraksha Yojana. (Ministry of Health and Family Welfare)
- iv. Handloom Weavers' Comprehensive Welfare Scheme.(Ministry of Textiles)
- v. Handicraft Artisans' Comprehensive Welfare Scheme. (Ministry of Textiles)
- vi. Pension to Master Craft Persons. (Ministry of Textiles)
- vii. National Scheme for Welfare of Fishermen and Training and Extension. (Department of Animal Husbandry, Dairying & Fisheries)
- viii. Aam Aadmi Bima Yojana. (Ministry of Labour and Employment)
- ix. Rashtriya Swasthya Bima Yojana. (Ministry of Health and Family Welfare)
- (b) In addition to life and disability cover, Aam Aadmi Bima Yojana provides educational scholarship to the children of the beneficiaries workers. Scholarship of Rs. 100 per month per child to a maximum of two children per members is provided for children studying in 9th to 12th standard.

There is a provision of educational scholarship for the children of the workers registered under the Mica Mines Labour Welfare Fund Act, 1946, the Limestone & Dolomite Mines Labour Welfare Fund Act, 1972, the Beedi Workers Welfare Fund Act, 1976, the Iron Ore Mines, Manganese Ore Mines & Chrome Ore Mines Labour Welfare Fund Act, 1976, the Cine Workers Welfare Fund Act, 1981 from class I to professional degree course at the different prescribed rates varying from Rs. 250/- per year to Rs. 15,000/- per year.

A scholarship of Rs. 300/- per quarter per child is also available under Handloom Weavers' Comprehensive Welfare Scheme to children of handloom weavers studying in standard IX to XII for a maximum period of four years or till they complete XII standard, whichever event occurs earlier.

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